

SL.No.19

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/376/2022
NAME OF THE COMPANY	Sri Vyshnavi Foods Pvt Ltd
NAME OF THE PETITIONER(S)	Viswa Sowbhagya Milk Products Pvt Ltd
NAME OF THE RESPONDENT(S)	Sri Vyshnavi Foods Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Both the Counsel present. Mr. Mayur Mundra Counsel for the Corporate Debtor, seeks to file No objection Vakalath for the Respondents. Post on 14.06.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)